

Right of Taxation 73

1487. **SHRI HANNAN MOLLAH** : Will the Minister of FINANCE be pleased to state:

(a) whether the Government have received any proposal/any proposal is under consideration for allowing States the right of taxation of services;

(b) if so, the details thereof; and

(c) the action taken by the Government thereon so far?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) to (c) The Government had received representations from the State of Tamil Nadu, West Bengal and Karnataka for allowing States the right to levy tax on services. There is no proposal under consideration at present for allowing States the right of taxation of services.

SSIs of Eastern Region

1488. **SHRI AJOY MUKHOPADHYAY** : Will the Minister of FINANCE be pleased to state:

(a) whether in spite of highest number of applications received from eastern region for seeking loans for SSIs by Public Sector Banks, the disbursement of loan is very low;

(b) if so, the details thereof;

(c) whether discrimination by the public sector banks against the eastern region is one of the main reasons for SSIs becoming sick in the Eastern Region; and

(d) if so, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) and (b) Reserve Bank of India (RBI) has reported that data relating to number of applications received from SSI units and rejected by public sector banks is not maintained by RBI. As on June, 1997 (latest available) public sector banks disbursed an amount of Rs. 674.59 crores in the eastern region involving 188824 accounts as compared to Rs. 524.04 crores involving 199390 accounts as on June, 1996.

(c) and (d) RBI has indicated that there is no discrimination in deployment of credit to any region including the eastern region. RBI has not received specific complaints either from individuals or associations regarding discrimination by the Public Sector Banks in this regard. Further, credit deployment in particular area depends upon number of factors including level of credit absorption capacity of that particular region, development of infrastructure including roads and transport and also on flow of credit worthy proposals from that region.

Schemes Spelt in Budget Speech 74

1489. **SHRI VAIKO** : Will the Minister of FINANCE be pleased to state:

(a) whether many attractive schemes such as amnesty and waiver schemes have been introduced by the Government in the budget to persuade for declaration of assets and income by the people who had amassed illegal wealth;

(b) if so, the details of the schemes declared and the number of schemes have been implemented out of it;

(c) whether the Government also announced some facilities under Samman Schemes like preference in rail and air reservation, priority in telephone connections and admission in schools and colleges for the honest tax payers;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) No. Sir.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.

(e) The Committee constituted for formulating the Samman Scheme was not in favour of providing such material benefits as it was not found practically feasible. This recommendation of the Committee has been accepted by the Government.